(b) At present, no such proposal is under consideration of this Department.

## Statement

## Work from Home Policy in SBI

- (i) The facility can be availed occasionally up to 5 days a month or for a longer duration, subject to approval by the Competent Authority not less than officers in the grade of TEGS-VI i.e. Deputy General Manager/TEGSS-I i.e. Chief General Manager.
- (ii) Job profiles covered have clear defined deliverables, which can be remotely measured and which requires minimal dependency of the job- on physical presence, on data/documents/system/infrastructure of the Bank, on vendor interaction, on daily co-ordination with team members, daily face to face meetings and regular face to face customer interactions.
- (iii) Specific metrics are put in place for measurement of productivity of the officials along with addressing the security concerns on the Banks' confidential data and information.
- (iv) Job profile requiring access to the Core Banking Solution or facing customer on regular basis are not be covered under the policy.
- (v) The employee is required to submit a work report based on the tasks/ deliverables assigned and the respective completion status at the end of the Work from Home duration. The approver reviews the work of the employee before providing the confirmation on the work of the employee.
- (vi) Employees are not be entitled for any allowance/benefits/compensation on account of Work from Home.

## Profiteering by Multi-National companies

2466. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:

- (a) whether Government is aware that Facebook, WhatsApp, Twitter and Google and other such multinational companies are generating huge money/profits from our country;
- (b) if so, the details of their earnings during the last three years from their Indian business; and
- (c) whether Government is getting service tax and income tax or any other taxes from these companies during the last three years, and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) Foreign companies such as Facebook, Whatsapp, Twitter, Google, etc. are involved in providing internet based services including online advertisement in India. Taxability of their income in India is subject to the provision of the Indian domestic direct taxes laws read with the applicable Double Taxation Avoidance Agreements (DTAAs) entered into by India.

- (b) These details are not maintained.
- (c) Direct Tax

Assessment of income of foreign companies engaged in providing internet based services including online advertisement is made in accordance with the provisions of the Income-tax Act, 1961 read with the applicable DTAAs. With effect from 1st June, 2016, Equalisation Levy has been introduced, which is chargeable at the rate of 6 percent of gross payment made by an Indian resident engaged in business or profession or by a non-resident having a permanent establishment in India, to a non-resident providing specified services (online advertisement, any provision of digital advertising space or any other facility or service for the purpose of online advertisement). The collection of Equalisation Levy during Financial Year 2016-17 was ₹ 338.6 crores

**Indirect Tax** The details of service tax revenue for the last three years are given as under:

(₹ in crore)

Unstarred Questions

Financial Year	Revenue generated through Service Tax
2014-15	163.47
2015-16	540.22
2016-17	631.47

## Relief on import duties to boost electric car manufacturing

2467. SHRI HUSAIN DALWAI: Will the Minister of FINANCE be pleased to state:

- (a) whether car making company Tesla has asked Government for relief on import duties to set up an electric car manufacturing plant in India, if so, the details thereof:
- (b) whether Government is considering to provide partial or complete relief to Tesla, if so, the details thereof and if not, the reasons therefor; and
- (c) whether Government is aware that citizens of India have started an online petition asking it to provide such relief that can boost to electric car manufacturing